

DIVISION BENCH

O-141

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/500(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06thJANUARY, 2021, 10:30 A.M

Name of the Company	R.U. TRADING PRIVATE LIMITED AND ORS.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Madhuri Pandey,Pr.CS] For the Applicants.
2. Ms. Ankita Dutta, Pr.CS]

ORDER

1. Ms. Madhuri Pandey, along with Ms. Ankita Dutta, Ld. Authorised Representative for the Applicants is present.
2. Report from the RD has not been filed, RD is hereby directed to file its report within three weeks.
3. List the matter on 10/02/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member(Judicial)**